

- a). I state that the Judgement clearly orders the constitution of a Committee headed by the Member Secretary, Goa Coastal Zone Management Authority (to be referred as R1 hereon) comprising of the Member Secretary, Goa State Biodiversity Board (GSBB hereon) and the Chief Town Planner (CTP hereon), Town and Country Planning Department to ascertain the Dimensions of the original Bund/pathway of paddy fields at village Novo Vaddo, in Sernabatim-Colva, Salcete with reference to the Land survey conducted by the Directorate of Settlement and land records, Margao Goa in the year 1970-71.
- b. To ascertain the extent of sand dune/s destruction due to dumping of soil and mud within three months.

Respondent 1(GCZMA) action Taken Report post Order 03.07.2017 submitted through Affidavit dt 14.02.2019

3. This Applicant states that the Affidavit dt 14.02.2019 filed by the R1 did not include the Joint site Inspection Report as (*Annexure 'A'*) and the same could not be traced which is recorded in the Order dt 10.02.2024 in para 2. The Applicant is producing the said Report herein below.

Consolidated Report of the Joint Inspection at the site of Sand Dune at Sernabatim, Colva, Salcete, Goa Dated 16.10.2017 & 20.06.2018 pursuant to Order dt 03.07.2017

4. I say that this Applicant obtained the titled report Annexed as **Exhibit A** *Consolidated Report of the Joint Inspection at the site of Sand Dune at Sernabatim, Colva, Salcete, Goa Dated 16.10.2017* under the Right to Information Act 2005 through one of its volunteers and producing the same



JA

with this Affidavit which is crucial to decide the execution of this Application 04/2018.

5. As per the 159th meeting dt 10.10.2017, the extract of the minutes at case no 4.9 (*refer to pages 15 -17 of Memo*) mentions decision taken by the R1 to hold site inspection was to be carried out on 16.10.2017 for further action in the matter.

6. The said consolidated report of both joint inspections dt 16.10.2017 and 20.06.2018 is now submitted by the applicant *(refer page 200)* it is **recommended as below;**

a) That unauthorized widening and extension of the existing bund measuring 350metres in length has to be trimmed all along to bring its width to existing 2.5 metres which has been increased by mud filling even to the extent of 9 metres as mentioned in the Sy.Plan dt 04.07.2018 (*refer page 213*).

b) Further recommended that the ecologically vulnerable Sand Dune/s marked at X –X on the said site plan dt 04.07.2018 needs to be restored along with the sand dune vegetation under the advice of the domain expert GSBB.

c) Surface waterways marked on the Site Plan dt 04.07.2018 labelled from W1 – W6 should be ensured for free and proper movement of surface water.

d) Adequate provision were to be made to prevent/ prohibit entry of heavy and commercial vehicles beyond the culvert and local bodies were to be entrusted with enforcement.

e) No further activities of making any road/levelling/filling/embankment etc shall be permitted contrary to the said order dt 03.07.2017.

7. Annexed as **Exhibit 'B'** is the DSLR survey plan used for damage assessment calculations as indicated below;



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i). A kuccha road being created of average width of 5.00mts through the field & sand dunes by filling mud on both sides of embankment of a natural bund with an original approx. Width of 2.00 to 2.5 mts. Total said unauthorised kuccha road is about 350mts in length (marked in the on attached map Annexed plan as A to B) Total area to be restored is half of 1,750 sqm surface area ie 875M2 and 2 metres depth maximum soil removal will require restoration of 1,780 M3.

ii). The damage caused to the Sand dune marked at plan as S1 is approx. 400sqm ie damage is about 70.00mts out of which about 50.00 m X 5.00m width (250M2) & about 20.00m X 7.50m (150 M2) shown as S1 in green shade marked as X - X. Total area to be restored on S1 is 400M2.

iii). The damage is about 10 M X 10 M = 100 sqm. in the Sand Dune area marked as S2 and shown as Y - Y.

iv). Restoration area of S1 & S2 sand dunes is about 400 + 100 = 500sqm (rounded up). Area in north - south trending road to be restored with an average 5 m width & 350 m length is 1750sqm. However to maintain width of about 2.5m the area considered should be half ie about 875M2.

8. The Resp 1 further stated it is awaiting implementation of the said restoration measures as recommended in the consolidated report dt 16.10.2017 and 20.06.2018 subject to receiving the expenses as in order dt 03.07.2017.

Additional Affidavit dt 20.05.2019 of Respondent 1(GCZMA) provides estimates for restoration works

9. Affidavit States that at para 3,4,5, 6 & 7 the estimate of the restoration works of the existing bund, waterways and sand dunes along with entry signages and restriction were received

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from GSBB and PWD (refer para 4 page 212) and were further marked to the six intervener Respondents of the Application 44/2015 for depositing the amount to effectively execute the Hon'ble NGT Judgment dt 03.07.2017. (Refer pages 6 & 7)

Revised Estimate in Additional Affidavit of Respondent No 1 dt 15.03.2024

10. At para 4 it was submitted that the GSBB email dt 10.01.2024 and revised estimate of 27,39,882.97/- inclusive of 18% GST was submitted and the completion period was identified as 160 days of dry spell, An additional 20% cost was accounted for by the DRDA and the estimated cost was revised to 32,87,900.00 by GSBB.

With regards to Additional Affidavit dt 07.01.2025

11. At the outset, I state that I am not replying to each and every statement and submission made in the said Additional Affidavit, and nothing may be deemed to be admitted unless the same is specifically admitted herein but should be treated as though the same has been set out seriatim and denied and disputed specifically

12. The R1 submitted a fresh Site Inspection Report dt 20.09.2024 conducted jointly with GCZMA, GSBB, DSLR and RDA and the six Intervenor respondents and 29 other respondents who were notified Vide site Inspection Notice dt 17.09.2024 No. GCZMA/Apl.No 44/15/WZ/NGT/05/1888 Annexed as Exhibit 'C' the said notice mentions the reason for the joint inspection was to ascertain the changes and prepare estimate for restoration.

MA



13. With regards to para 2, R1 strangely mentions that the original order of the Hon'ble NGT dt 03.07.2017 was in relation to six properties under Sy. Nos 41/4, 30/3, 44/2, 42/0 and 42/3 of village Sernabatim when clearly the order was for restoration of the existing bund and sand dunes which was surveyed as per the committee constituted by the order dt 03.07.2017.

14. The existing bund was measured as 350metres in length and 2.00m to 2.5 metres width (refer page 214) pertains to survey nos along the path pertains to Syy. Nos 41/1.41/2, 41/3, 41/4, 41/5, 41/6, 41/7, 30/1, 31/1, 42/1, 43/1, 43/1-A, and 44/1. The said site Plan dt04.07.2018 was submitted by the R1 in above mentioned affidavit dt 14.02.219.

15. It may be noted that the six survey nos mentioned in the affidavit dt 07.01.2025 are merely properties of the six intervenor respondents in OA 44/2015 and to say that the Hon'be Tribunal order dt 03.07.2017 was only in relation of these six Sy. Nos will conflict the objective of the Hon'ble NGT order to restore the bund, waterways and sand dunes.

16. Further at para 3, it is disagreed that the restoration estimates submitted by GSBB mentions two additional properties of 43/1-A and 43/3 were not part of the original order as the GCZMA itself has submitted the joint Committee surveyed site dt 04.07.2018 which had marked all the sy. Nos related to the restoration of bund, waterways and sand dunes.

17. At para 6 it is noted that the sand dunes restoration is stated at 372.5 sqm in sy. No.42/1 and 43/1 of Sernabatim village vide site inspection report dt 20.09.2024 which however has not been dimensioned in the annexed plan.



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18. With regards to para 7, it is strongly denied that the estimates were inflated because of any addition of properties which were required to be restored back to its original condition as the total length of the bund mentioned as 350m by the R1 in affidavit dt 14.02.2019 remains unchanged hence it cannot be the reason of inflation in the estimates due to survey numbers.

19. With regards to para 9, it is denied that all holders of various properties in question have not been heard in this matter as the original application 44/2015 was against the R1 as an authority for safeguarding the areas under coastal regulation and the six private respondents only came in as interveners in the matter and the Hon'ble NGT Judgement dt 03.07.2017 is limited to restoration of the bund, waterways and sand dunes to their original state and hence no ownership issue is affected, the cause being purely environmental and its enforcement related.

20. Without prejudice to what is stated above it is also submitted that the R1 is trying to frustrate the execution of the Hon'ble NGT Judgement dt 03.07.2017 even after being responsible for the colossal delay of almost 8 years for restoring the environment of bund, waterways and sand dunes

21. It is also submitted that if it is the opinion of the R1 that various property holders have not been heard in the matter the authority has not served show cause notices to any of the violations executed In the said stretches of survey nos as per affidavit dt 07.01.2025 regarding the land filling/levelling/making of embankments of the ecologically sensitive areas of bunds and vulnerable sand dunes

22. With regards to para 11, the suggestion of R1 to allow the Respondents if willing to carry out the restoration works is



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merely to delay and upset the estimates and works which were supposed to be executed in 160 days as per GSBB estimates.

23. The Site Inspection Report d 20.09.2024 with GCZMA, GSBB, DSLR, RDA have gone into details without *locus standi* and to the extent of any conflict with the consolidated report dt 16.10.2017 and 20.06.2018 is hereby disagreed.

24. PRAYERS :

a) It is therefore prayed that this Hon'ble Tribunal direct the Intervener respondents immediately to pay the necessary expenses towards the restoration works.

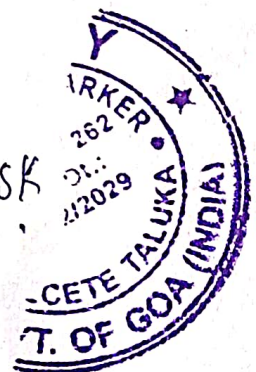
b) That the GSBB take up the restoration works at the earliest as per the Committee's consolidated reports dt 16.10.2017 & 20.06.2018 based on the Site Plan dt 04.07.2018 and all other measures to restore the ecologically sensitive areas including the farm lands.

c) Direct the authorities to put up signages to prevent/ prohibit entry of heavy and commercial vehicles beyond the culvert and local bodies were to be entrusted with enforcement.

I solemnly affirm that the content of para 1,2,3,11,13,16-24 are legal submissions and 44 to 10,12,14,15 are true based on documents to my knowledge which I believe to be true.

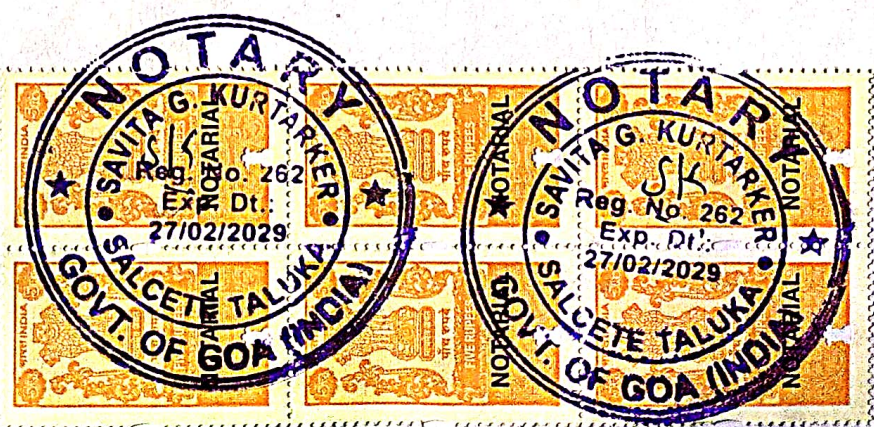
Solemnly affirmed, at Margao, Goa on this the 31st day of January 2025.

[Signature]
DEPONENT



Solemnly affirmed before me by
Judith Almeida
Who is identified to me by
Epic No. KNX305046S
re whom I personally know on
this...31...day of Jan...20...25
Reg No 2799/2025

[Signature]
SAVITA G. KURTARKER
NOTARY
MARGAO-GOIA



o/c
EXHIBIT 'A' Colva 19/4

Pravinsingh A Shedgaonkar
H.no 1615/2, "Satyabhamakrishna"
Adjacent to Bombay High Court
Malim Betim Bardez Goa 403101
Date: 30/01/2025

To
The Public Information Officer,
O/o GCZMA,
Dempo Towers. 4th floor, EDC Patto Plaza,
Panaji Goa 403 001.

Sub: Application under Right to Information Act 2005.

Sir,

Request you to please furnish following information* (* information as defined in section 2(f) and 2(i) of the RTI Act 2005):

1. Certified copies of the 'Consolidated Report of Joint Inspection at the site of sand dune at Sernabatim, Colva, Salcete Goa dated 16/10/2017 comprise of Annexure 1 to IV.

The Applicant is citizen of India by birth. Any difficulty in understanding the terminologies or my information need, feel free to call me at +91 9881799973.

Yours faithfully,

Pravinsingh Shedgaonkar
(9881799973)

~~Pravinsingh~~
golankars
O/o Member Secretary
Goa Coastal Zone Management Authority
U/o Department of Environment & Climate Change
Dempo Tower 4th Floor,
Patto Plaza Panjim-Goa. 403001

June 2025

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GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Environment & Climate Change (Govt. Of Goa)

Dempo Tower 4th Floor, Patto Plaza- Panaji Goa

Website : www.czma.goa.gov.in

Tel.: 0832-2951089

Ref. No. GCZMA/RTI/23-24/01/ 3648

Date: 30/01/2025

To,

✓ Mr. Pravinsingh A. Shedgaonkar,
H.no 1615/2, "Satyabhamakrishna"
Adjacent to Bombay High Court,
Malim Betim Bardez Goa 403101

Sub: Information under Right to Information Act 2005.

Ref: Your RTI Application dated 30/01/2025 received by this Authority on 30/01/2025.

Sir,

With reference to above, it is informed as under.

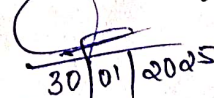
| Sr. No | Information Sought | Reply |
|--------|---|--|
| 1 | Certified copies of the 'Consolidated Report of Joint Inspection at Sernabatim, Colva, Salcete Goa dated 16/10/2017 comprise of Annexure 1 to IV. | Information is available in the office file record is enclosed herewith. |

The reply/information is available and may be collected from this office, on payment of Rs 34/- (Rupees Thirty Four Only)

The period within which an appeal against such rejection may be preferred within 30 (Thirty) days and the particulars of the Appellate Authority are as follows:

"The First Appellate Authority (FAA) Goa Coastal Zone Management Authority at Dempo Tower, 4th floor, Patto Plaza – Panaji Goa."

Yours faithfully


30/01/2025

Public Information Officer

(Goa Coastal Zone Management Authority)

Encl : As above

True copy MA

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Consolidated Report of the joint inspection at the site of Sand dune at Sernabatim, Colva, Salcette – Goa Dated: 16/10/2017

Case reference and details: Joint inspection to discuss the issue pertaining to the restoration of sand dunes at Novowaddo, Sernabatim-Colva, Salcete, Goa

Ref. no.:

Order dated 03/07/2017 passed by the Hon'ble Tribunal in Application bearing no:44/2015

GCZMA/APPLNO:44/2015/WZ/NGT/05/1117 dated: 05/10/2017- Letter regarding the issue pertaining to the restoration of sand dunes at Novowaddo, Sernabatim-Colva, Salcete, Goa.

Site address: Novowaddo, Sernabatim-Colva, Salcete, Goa

Date of first joint site inspection: Goa Coastal Zone Management Authority (GCZMA) conducted the joint site inspection on 16/10/2017 from 11:00 am to 12:45 pm.

Members present for the inspection: The following members were present during the joint site inspection:

- 1) Shri. Pradip Sarmokadam, Member Secretary, Goa State Biodiversity Board (GSBB) Saligao, Goa
- 2) Shri. Parag M. Nagarcenkar, Member Secretary, Goa Coastal Zone Management Authority (GCZMA), Porvorim, Goa.
- 3) Shri. James Mathew, Sr. Town Planner, Margao Goa.

Date of second joint site inspection: Goa Coastal Zone Management Authority (GCZMA) conducted the joint site inspection on 20/06/2018 from 10:30 am to 12:30 pm based on the directions of GCZMA.

Members present for the inspection: The following members were present during the joint site inspection:

- 1) Shri. Ravi Jha, IAS Member Secretary, Goa Coastal Zone Management Authority (GCZMA), Director Environment & Ex Officio Jt Secretary – Govt. of Goa, Porvorim, Goa.
- 2) Shri. Pradip Sarmokadam, Member Secretary, Goa State Biodiversity Board (GSBB) Saligao, Goa
- 3) Shri. Jayant Navelkar, Town Country Dept., Margao Goa.



Enclosure

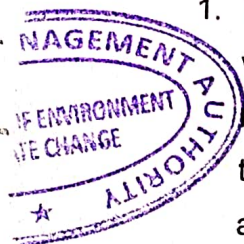
Other representatives from VP Colva (VP Secretary) Representative of Dy. Collector – South, Representative of complainant Judith Almeida, Local VP Panch Member Claudia, Adv. Zaver de Souza from respondents no 4, 5 to 9 were also present along with few other locals.

Requirements as per NGT order –

1. To ascertain dimensions of the original bund / pathways of paddy fields at village Novovado in Sernabatim, Salcette – Goa.
2. To ascertain the extent of sand dunes destruction due to dumping of soil and the mud.
3. Subsequently restore the sand dune by removal of the mud, soil etc dumped on it and such other necessary scientific measures.

Violations observed during site inspections and the probable impacts –

1. The north south trending road which is at junction located at 35 meters towards westward side from the concrete culvert has width ranging from 3 meters to 9 meters but average width of 4-5 meters is generally predominant. Has divided the low lying agro-ecosystem due to which there is impact on dependent flora and fauna especially due to un-equitable surface water distribution. The total length of this north south trending road has length of about 350 meters.
2. The road has damaged first sand dune during its course for the length of about 70 meters and area is 400 square meters (rounded up) and second sand dune damage is about 100 square meters.
3. If the lateritic soil or mud seen on site removed then the same should be replaced with sand and the scooped soil shall be reused or disposed in nearby areas scientifically by way of stabilization with local vegetation.



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Description of the study site:

The site inspected is a low lying paddy field with bund and well developed sand dunes. The ancestors of this area in the past have created agricultural fields by managing the sand dunes in traditional way. The sand dunes have height approximately even up to 12 mtr height which makes it a prominent sand dune. At the entrance road to the site, narrow concrete culvert was found. The indicative list of flora and fauna is provided in (Annexure-I). There are prominent paddy fields in the area on both the sides of the bund on which road is made by putting outside mud. In between paddy field, white water lilies were also found growing. Sand dunes are rich in biodiversity, a well grown *Grewia microcos (Asali)*, *Tamarind (Chich)*, *Careya arborea (Kumyo)*, *Anacardium occidentale (Kaju)* and other plants were found on sand dune in addition to generally found creepers. During the second visit on 20/06/2018, the fields were seen inundated with water and the area witnessed presence of reptiles and other avi-fauna.



Google map of the site

ENVIRONMENT
AUTHORITY
CHANGE

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Damage Assessment:

The Map provided by Directorate of Settlement & Land Records, Goa, (DSLRL) is used for damage assessment calculations. The damage assessment and proposed measures are given below.

The committee has observed violations as indicated below:

1. A kuccha road is being created of an approx. Average width of 5.00 mtrs through the field & sand dunes by filling mud on both sides of embankment of a natural bund that originally existed with an approx. width of 2.00 to 2.50 mtrs. The total length of said unauthorized kuccha road is about 350 mtrs (marked in the Annexed plan as A to B). With average 5 meters width and 350 meters length, total area to be restored is half of 1750 square meters surface area i.e. 875 M2 with 2 meters depth maximum soil removal will require restoration of 1750 M3.
2. The damage caused to the sand dune area marked at plan as S1 is approx. 400 Sq.mtrs i.e. a damage of about 70.00 mtrs out of which about 50 meters X 5.00 mtrs width (250 M2) & about 20.00 mtrs X 7.50 mtrs (150M2) shown as S1 on the map attached at Annexure I in green shade as X-X, Hence total area to be restored on S1 is 400M2.
3. In case of sand dune area marked as S2 and shown as Y-Y on the map, the damage is about 10m X 10m comes to 100 square meters.
4. Thus area for restoration of S1 and S2 sand dunes comes to about $400+100 = 500$ square meters (rounded up). However area with average 5 meters width and 350 meters length, area of A-B North South trending road to be restored is 1750 square meters. However, in order to maintain width of about 2.5 meters, the area considered should be half i.e. about 875 M2.



Recommendation/Measures:

1. No further activities of making any road/leveling/filling/making of embankments etc. shall be permitted which would be contrary to the Order of Hon'ble NGT.
2. The unauthorized widened/extended portion of the unauthorized kuchha road running from North to South of about 350.00 mtrs in length (as marked on plan at Annexure-I) needs to be trimmed to maintain the existed 2.50 mtrs width of band. The restoration/trimming the extended width of the bund could be done by removing the filled mud.
3. The sand dune marked X-X on the plan, placed at Annexure-I need to be restored and sand dune vegetation should be planted as part of the restoration. The available sand in the near vicinity should be used for the restoration. It is advisable that GSBB should be involved along with domain experts for the restoration work.
4. Free movement of surface water should be ensured by making proper waterways. The sites of such surface water ways have been marked on the plan at Annexure I marked as W1 to W6.
5. Adequate provisions shall be made to prevent/prohibit the entry of heavy vehicles, commercial vehicles beyond the culvert. The local bodies shall be entrusted to ensure/enforce such restrictions.

**Conclusion:**

The inspected site was found to be rich in biodiversity with ecologically vulnerable sand dunes. The ecologically sensitive areas along with traditionally cultivated farm are required to be restored. The estimate for the restoration has been prepared accordingly.

Other Attachments –

Annexure I – Survey Maps,

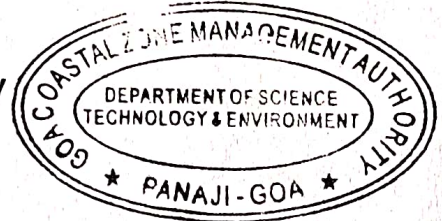
Annexure II – Biodiversity captured during inspection - The flora/ fauna observed at the site during site inspection at Sernabatim

Annexure III – Few site images,

Annexure IV – Cost estimates for restoration.



Report is approved by



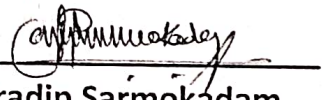
Ravi Jha - IAS

Director – Environment & Ex – Officio Jt. Secretary to Govt . of Goa, MS GCZMA, MS GSWA



Dr. Puttaraju . S.T.

Chief Town Planner - Town Country Dept. Govt . of Goa

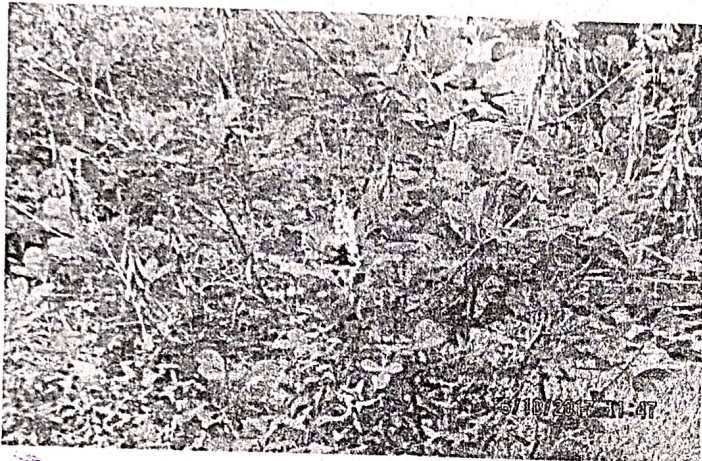


Pradip Sarmokadam

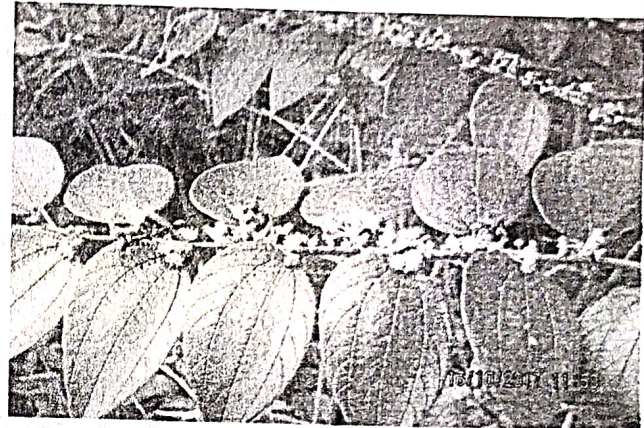
MS GSBB, Nodal Agency – GSWA, Nodal Officer SLSCCC for NAFCC



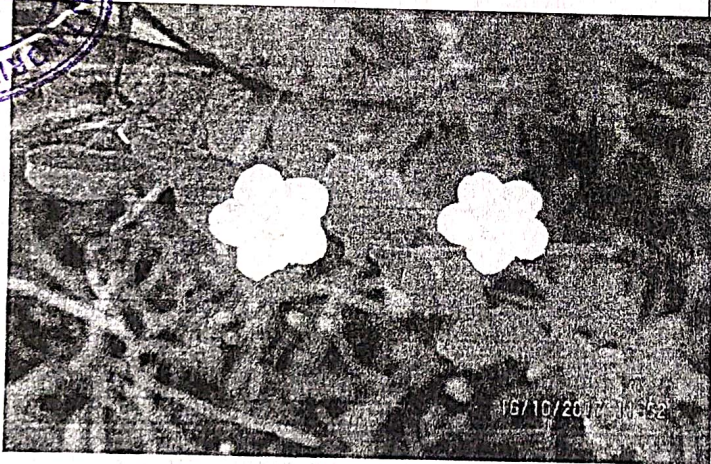
Given below some of the glimpses of biodiversity observed during site visit:



Crotalaria pallida



Zizyphus oenoplia (Kanera)



Ipomoea imperati



Cuscuta sps

ENVIRONMENT
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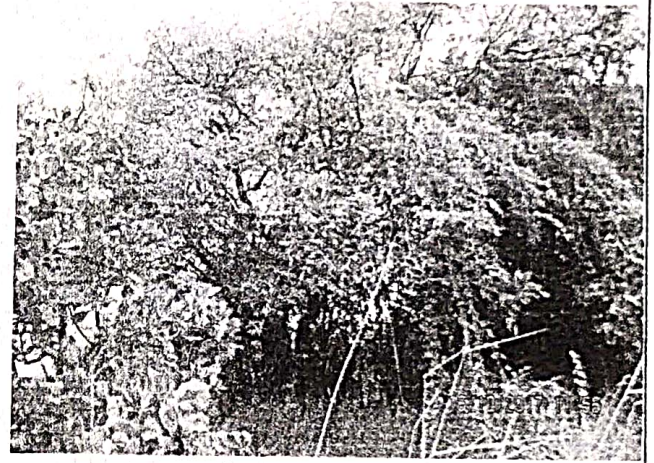
Mucuna pruriens (Khachakuli)



Grewia microcos (Asali)



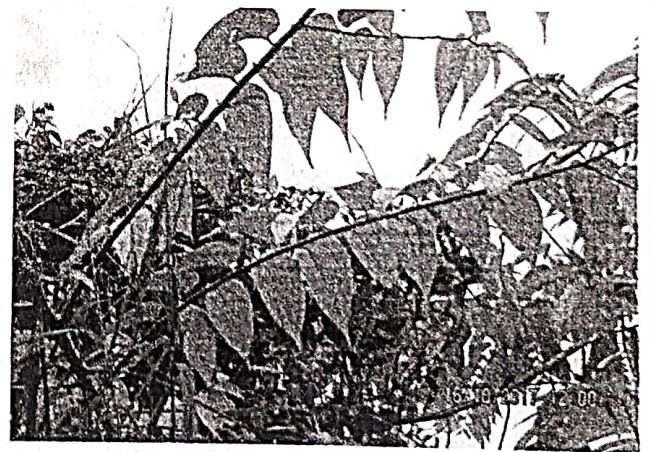
Abrus precatorius (Gunj)



Tamarindus indica (Chich)



Vitex trifolia (Nigado)

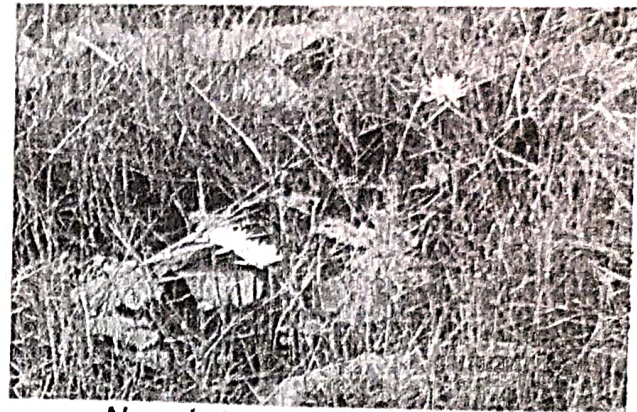


Helicteres isora (Murud sengh)

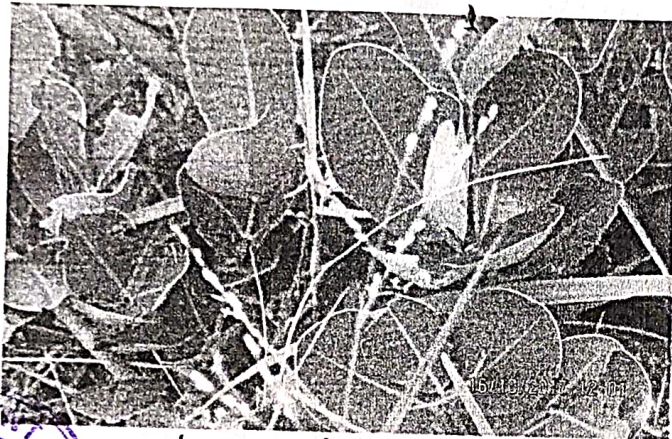
MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE
GOVERNMENT OF INDIA



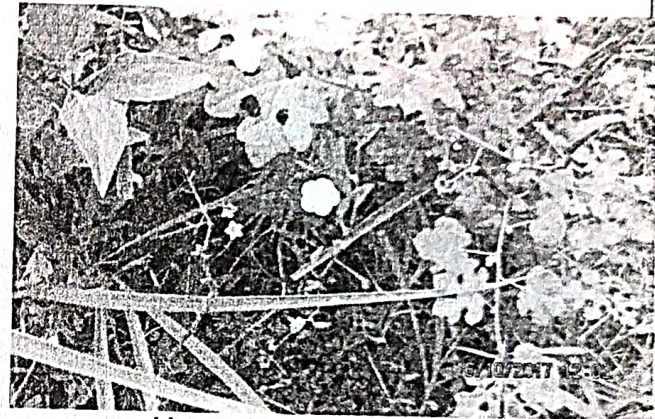
Cajanus scarabaeoides (Ghoshvel)



Nymphaea nouchali (Salaka)



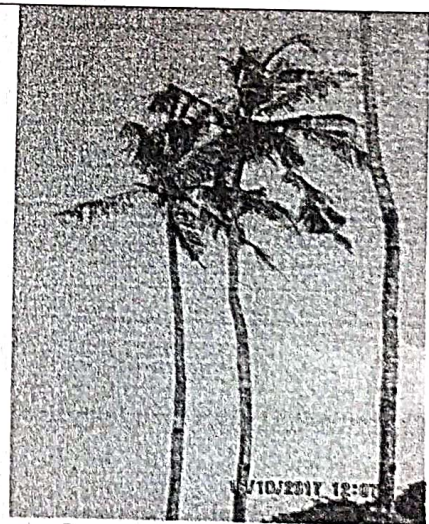
Ixora coccinea (Pitkoli)



Urena lobata (Tupkado)



Anacardium occidentale (Kaju)



Cocos nucifera (Maad)

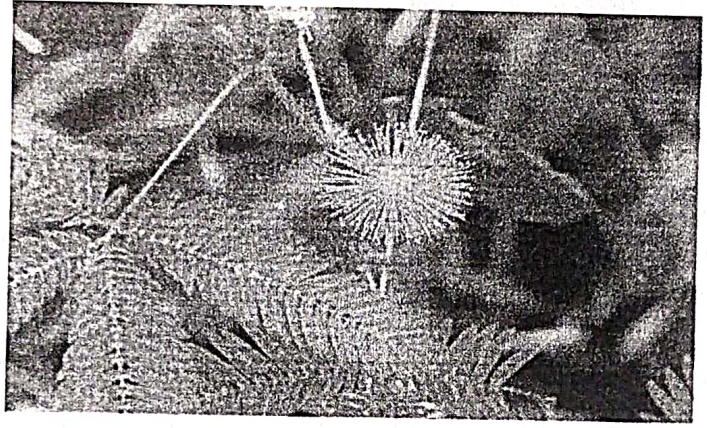
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CHANGE
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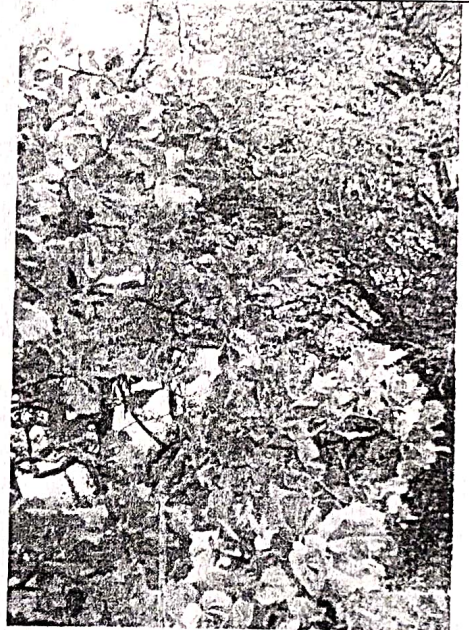
Dioscorea bulbifera (Karaino)



Cassia tora (Talkilo)



Mimosa pudica (Lazvanti)



Careya arborea (Kumyo)

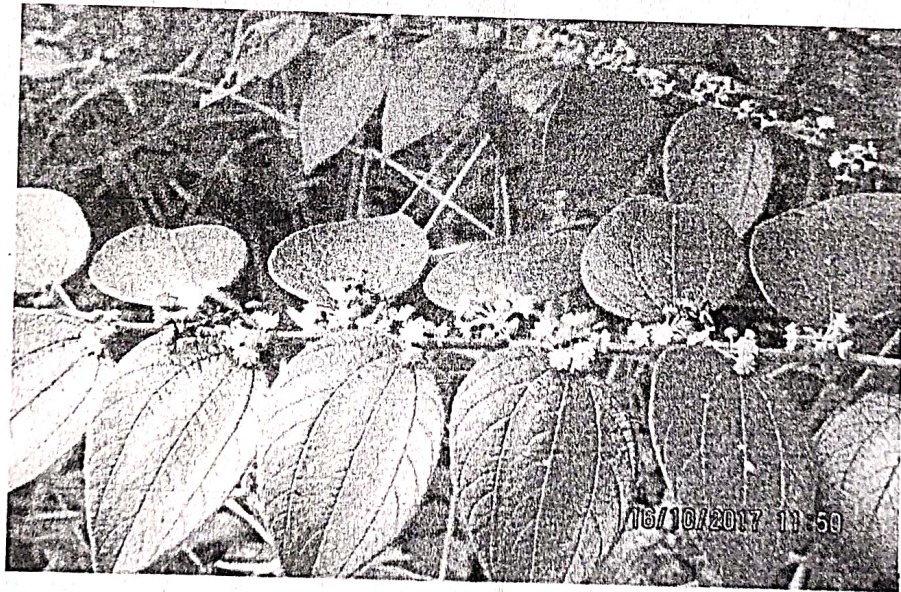
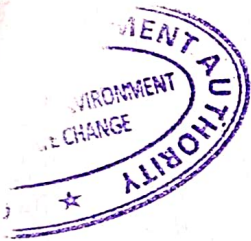
MANAGEMENT AUTHORITY
OF ENVIRONMENT
CLIMATE CHANGE
★

5/11

Given below some of the fauna observed during site visit:



Black Bumble bee/Carpenter bee

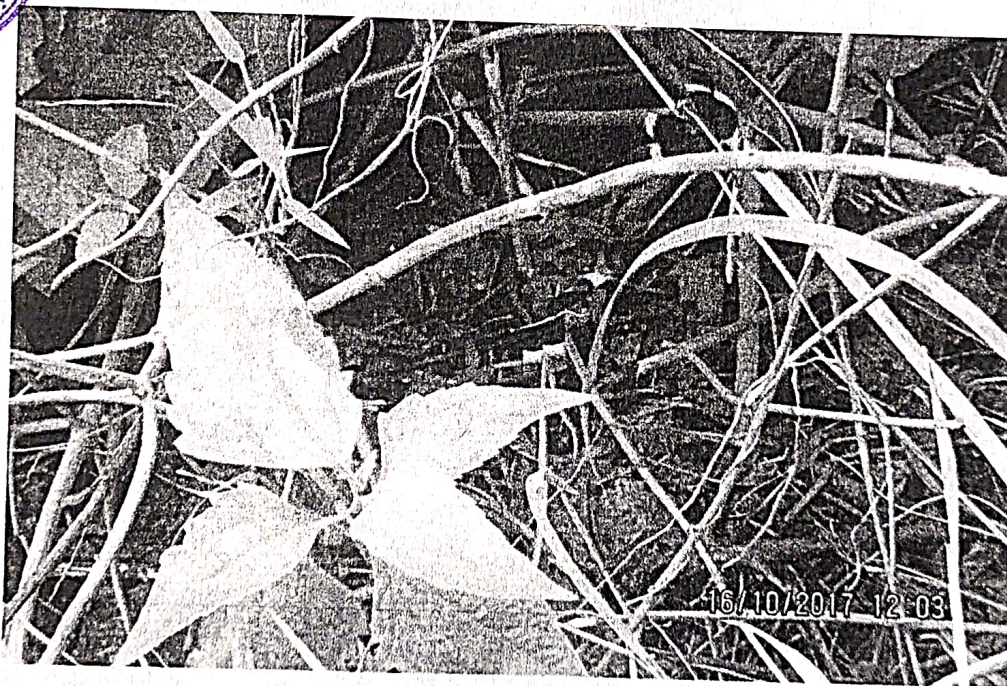
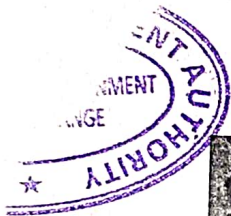


Black Ants

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516



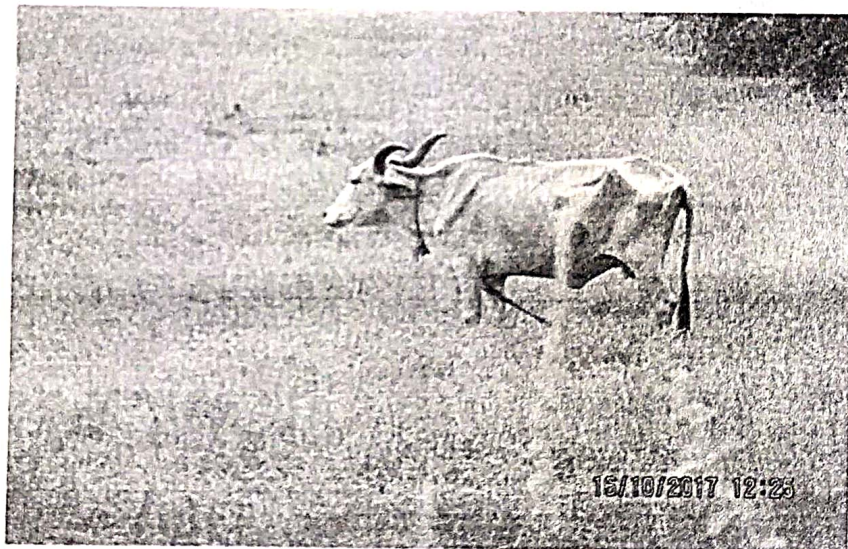
Honey bee



Pied paddy skimmer (Dragonfly)



Carrhotus viduus (spider)



Cattle in the field

The flora/ fauna observed at the site during site inspection at Sernabatim:

Flora:

1. *Crotalaria pallida*
2. *Zizyphus oenopia* (Kanera)
3. *Ipomoea imperati*
4. *Cuscuta sps*
5. *Mucuna pruriens* (Khachakuli)
6. *Grewia microcos* (Asali)
7. *Abrus precatorius* (Gunj)
8. *Tamarindus indica* (Chich)
9. *Vitex trifolia* (Nigado)
10. *Helicteres isora* (Murud sengh)
11. *Cajanus scarabaeoides* (Ghoshvel)
12. *Nymphaea nouchali* (Salaka)
13. *Ixora coccinea* (Pitkoli)
14. *Urena lobata*
15. *Anacardium occidentale* (Kaju)
16. *Cocos nucifera* (Maad)
17. *Dioscorea bulbifera* (Karaino)
18. *Cassia tora* (Talkilo)
19. *Mimosa pudica* (Lazvanti)
20. *Careya arborea* (Kumyo)

Insects & reptiles:

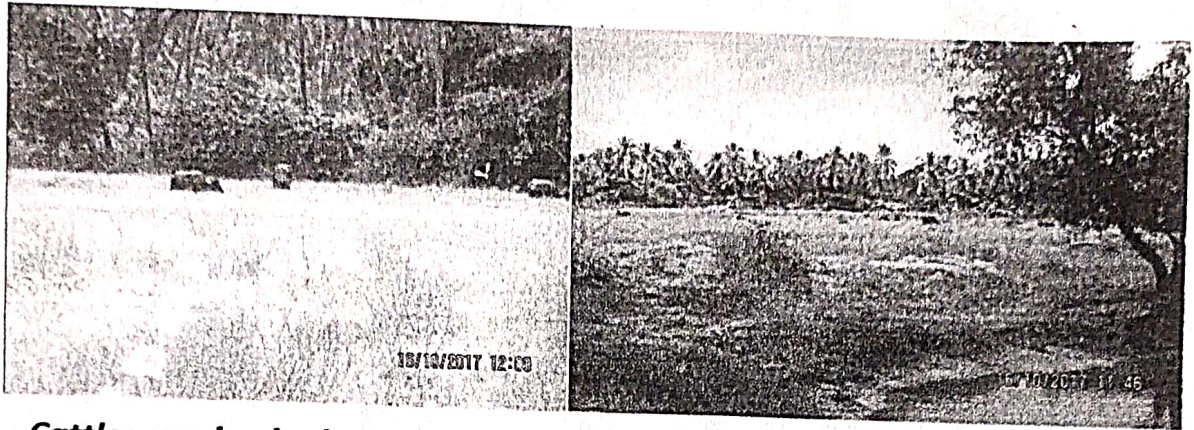
1. BlackBumble bee/Carpenter bee
2. Honey bee
3. Dragonfly
4. Butterfly (Great Eggfly butterfly, Common Grass Yellow butterfly)
5. Black Spider
6. Ants
7. Checkered keelback water snake

Birds:

1. Little Egret
2. Brahminy Kite
3. Large Egret
4. Small blue kingfisher
5. Red wattled lapwing
6. Peacock
7. Common Crow
8. White rumped munia

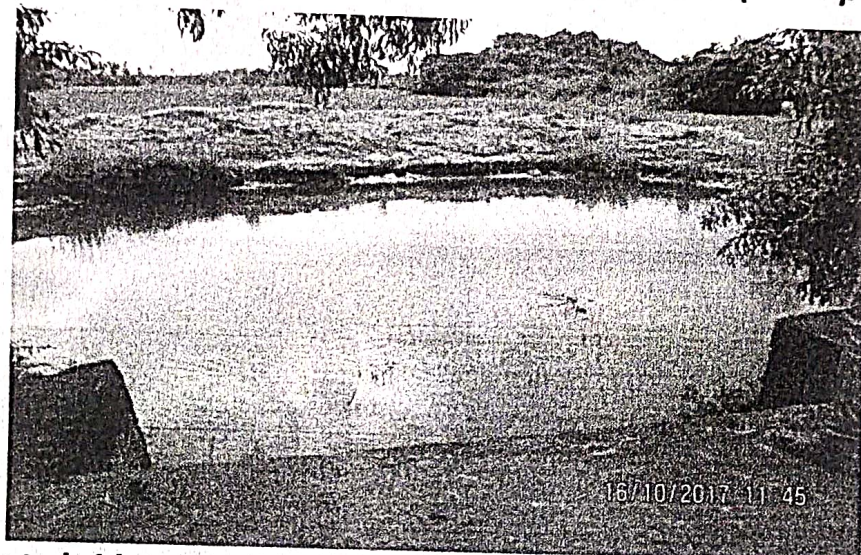
Annexure-III

Some of the images captured at the site during the site inspection at the site of sand dune, Sernabatim, Colva, Goa.



Cattles grazing in the field

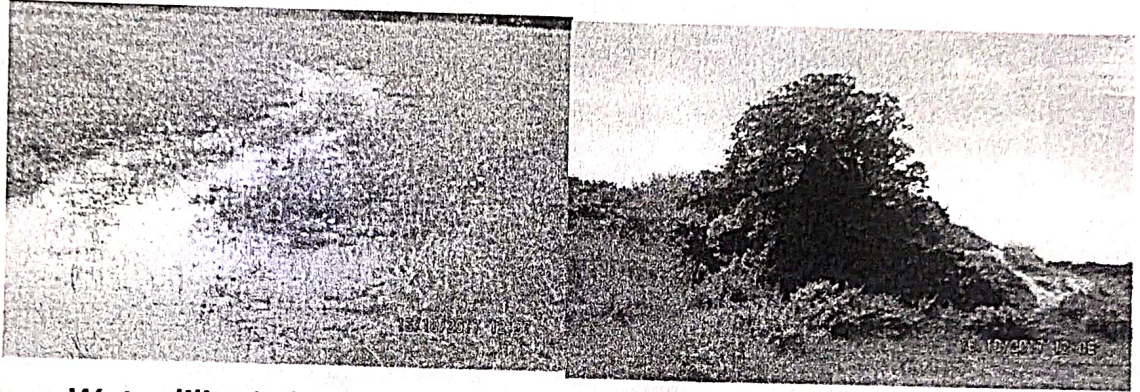
water retention area (small pond)



Concrete bridge for crossing over water retention area (small pond)



Water trench for drainage Paddy field after harvest



Water lilies in between Paddy field Sand dune and Tamarind tree



Heap like sand dune



Report on Biodiversity Aspects Prepared and Checked by ----- Mrs Rajshri Nagvekar, Reshma Kerkar, Biodiversity Aspects & Approved by ----- Pradip Sarmokadam - MS GSBB

| Annexure IV - Estimated Restoration Costs - Sernabatim Colva | | | | |
|---|---|----------|---------|-----------------|
| Sr. No | Item | Quantity | Rate Rs | Total Amount Rs |
| 1 | Total Length to be restored for existing stretch is 350 meters for North-South road which should not exceed width of 2.5 meters and should be restored by scooping additional width and removing red lateritic soil. The scooped mud should be stabilized by planting local vegetation. Location should be selected in similarly eroded areas in near vicinity of the existing site. With average 5 meters width and 350 meters length, total area to be restored is 875 square meters. Considering max 2 meters depth. = 1750 M3 | 1750.00 | 125.00 | 218750.00 |
| 2 | The excess sand near culvert may be used to restore the area mainly at sand dune base and sand dune vegetation should be introduced on both damaged sand dune areas. Sand dunes vegetation should be replanted and sand dune on S1 as well as S2. Restoration / rebuilding work may be taken up by GSBB by involving domain experts. | 500.00 | 250.00 | 125000.00 |
| | Smooth movement of surface water to be ensured by making proper waterways by scooping the road wherever depicted in the map. There are 6 locations proposed W1 to W6 are totaling to about 150 square meters (rounded up on higher side). | 150.00 | 300.00 | 45000.00 |
| 4 | Permanent entry signages for access restriction should be put in place with non corrosive permanent stable structure with height restriction in such a way that the road can be used only for Agriculture purpose. | Lumpsum | 1 00 | 20000 00 |
| | Rupees Four Lacs Eight Thousand Seven Hundred & Fifty Only | | | 408750.00 |
| Note - Estimates are empirical and based on market rates. Are on highers side. Actual implementation will be utilized and rest refunded that may be used for further maintenance of the area of as decided by GCZMA. | | | | |

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EXHIBIT 'B'

213



GOVERNMENT OF GOA
Directorate of Settlement and Land Records
PANAJI-GOIA

SITE PLAN
SHOWING BUND SURVEYED VIDE GCZMA LETTER NO.
GCZMA/APPL.NO.44/2015/WZ/NGT/05/391 DATED 14/06/2018
AT NAVOVADDO IN RESPECT OF VILLAGE SERNABATTIM
OF SALCETE TALUKA.

Scale : 1:1000



VILLAGE BOUNDAR
OF COLVA

SURVEY No.43

SURVEY No.44

SURVEY No.42

SURVEY No.41

SURVEY No.40

SURVEY No.31

SURVEY No.30

SURVEY No.32

LEGEND:-

SURVEYED EXISTING BUND

////// (X-X and Y-Y areas)
///// Areas to be reserved for waterways.

Note :-

This plan shall be read in conjunction with
letter No. 19/DSLRL/Resurvey Cell/CRZ-Mapping/18/24 | 566D
dtd :- 04-07-2018

Surveyed By:-

Sachin Chowdhari (F.S)

Mandar Phadte (F.S)

Surveyed on :- 02/07/2018

Compared By:-

Arunkumar Dhale (H.S.)

Verified By:-

Patrick Gonsalves (Supervisor)



M.S. G.B.A.

True Copy

GOA COASTAL ZONE MANAGEMENT AUTHORITY

C/o Department of Environment, (Govt. of Goa)
4th Floor, Dempo Tower, patto Plaza,
Panaji-Goa 403001

Website: www.czma.goa.gov.in

Ref. No. GCZMA/App. No. 44/15/WZ/NGT/05/1888 Date: 17/09/2024

NOTICE OF SITE INSPECTION

Subject: Restoration of Illegal Demolition of sand dunes in survey No. 41/1, 41/2, 41/3, 41/4, 41/5, 41/6, 41/7, 43/1A, 43/1, 42/1, 30/1, 31/1 of village Navo vaddo of Sernabatim Salcete Goa in terms of judgment and order dated 03/07/2017 passed by Hon'ble NGT Pune.

WHEREAS, the Hon'ble NGT(WZ) Pune vide in terms of judgment and order dated 03/07/2017 has issued directions to GCZMA for restoration of the damaged sand dunes in Survey No. 41/1, 41/2, 41/3, 41/4, 41/5, 41/6, 41/7, 43/1A, 43/1, 42/1, 30/1, 31/1 of village Navo vaddo of Sernabatim Salcete Goa, GCZMA and it has entrusted the work of restoration of sand dunes to Goa State Biodiversity Board. The Authority has decided to have joint inspection of said site to ascertain the changes and prepare estimate for restoration.

In this regard, the GCZMA has now fixed a joint site inspection of the above said area/site on 20/09/2024 at 11.00 a.m. onwards.

NOW THEREFORE, you are required to take note of the site inspection and remain present during the site inspection.

(Johnson B. Fernandes)

Member Secretary (GCZMA)

To,

1. Menino Vaz
H.No20, Novowaddo,
Sernabatim, Colva,
Salcete-Goa.
2. Mr. Agnelo Dsouza,
H.no65, Copelwaddo,
Sernabatim, Colva,
Salcete Goa403708.
3. Mr. Lance Vaz
H.No 44/2, Copelwaddo,
Sernabatim, Colva,
Salcete Goa403708.

4. Mr. John Fernandes
H.No: 21, Novowaddo,
Sernabatim, Colva,
Salcete Goa 403708.
5. Mrs. Cynthia Carvalho
E.Fernandes, H.No 4/170,
Blanche House Nangor Hill,
Vasco da Gama 403802
6. Mr. Ashish Naik
H.no 552, Pilcuddo,
Benaullim, Salcete,
Goa 403716.
7. Sernanbatim Prias Realtors Pvt. Ltd,
Sernabatim, Salcete Goa.
8. Joao Antonio Fernandes, Sernabatim ,
Salcete Goa.
9. Leslie Das Angustias Fernandes, Sernabatim ,
Salcete Goa.
10. Cynthia Carvalho alias Cynthia Carvalho e Fernandes,
Sernabatim , Salcete Goa.
11. Niclao Goes, Sernabatim ,
Salcete Goa.
12. Minguel M. Fernandes,
Sernabatim , Salcete Goa.
13. Maria Conceicao Fernandes,
Sernabatim , Salcete Goa.
14. Alex Joao Fernandes,
Sernabatim , Salcete Goa.
15. Juse Fernandes,
Sernabatim , Salcete Goa.
16. Alberto Fernandes,
Sernabatim , Salcete Goa.
17. Dr. Fernando A.A.Fernandes,
Sernabatim , Salcete Goa.
18. Iidea Afonso Serrao,
Sernabatim , Salcete Goa.
19. Joao Cardozo,
Sernabatim , Salcete Goa.
20. Menino Fernandes,
Sernabatim , Salcete Goa.
21. Sebastiao Carasto,
Sernabatim , Salcete Goa.
22. Smt Idalino Crasto,
Sernabatim , Salcete Goa.
23. Smt. Lydia Crasto,
Sernabatim , Salcete Goa.
24. Smt. Idalina Crasto,
Sernabatim , Salcete Goa.
25. Lydia Crasto,
Sernabatim , Salcete Goa.
26. Maria Ruzada Fernandes,
Sernabatim , Salcete Goa.
27. Pascol Vaz,
Sernabatim , Salcete Goa.

The Mamlatdar
Salcete
directed
to serve
copy of
inspection
notice
upon
all parties
from
serial no.7
to 34

- 213
216
28. Timoteo Silva,
Sernabatim , Salcete Goa.
29. Tomazino Moraes,
Sernabatim , Salcete Goa.
30. Beatriz Fernandes,
Sernabatim , Salcete Goa.
31. Proto Fernandes,
Sernabatim, Salcete Goa.
32. Alberto Fernandes,
Sernabatim Salcete Goa.
33. Joao Xavier Fernandes,
Sernabatim Salcete Goa.
34. Niclao Goes,
Sernabatim, Salcete Goa.
35. The Administrator of Comunidade,
Old Collectorate Building, Margao, Salcete Goa.

Copy To,

1. **The Member Secretary, Goa State Bio Diversity Board, Saligao, Goa...**
with a request to make it convenient and attend the same.
2. **The Director, Directorate of Settlement and Land Records, Panaji
Goa.....** *with a request to make it convenient and attend the same.*
3. **Mr. Ganesh Velip, Expert Member (GCZMA),.....** *with a request to make it
convenient and attend the same.*
4. **Mr. Keshav Naik, Engineer, Goa Coastal Zone Management Authority
(GCZMA).....** *with direction to conduct the inspection.*
5. **Mr. Vighnesh Naik, Field Surveyor, Goa Coastal Zone Management
Authority (GCZMA).....** *with direction to conduct the inspection.*
- ✓ **The Colva Civic and Consumer Forum through its Secretary Mrs. Judith A.B.
Almeida, R/o 3Rd Ward , Bagdem, Colva, Salcete, Goa.**